

Sixteenth Lok Sabha

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Title: Motion regarding extension of time for presentation of the Report of the Joint Committee on the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Second Bill, 2015 upto the last day of the Budget Session, 2019.

श्री गणेश सिंह (सतना) : मैं प्रस्ताव करता हूँ :

“ कि यह सभा भूमि अर्जन, अपुनर्वासन और पुनर्व्यवस्थापन में उचित प्रतिकर

और पारदर्शिता का अधिकार (संशोधन) दूसरा विधेयक, 2015 संबंधी संयुक्त समिति द्वारा प्रतिवेदन प्रस्तुत करने का समय बजट सत्र, 2019 के अंतिम दिवस तक बढ़ाती है। ”

HON. SPEAKER: The question is:

“That this House do extend time for presentation of the Report of the Joint Committee on the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Second Bill, 2015 upto the last day of the Budget Session, 2019.”

The motion was adopted.